

Telegraph and Telephone Trainee Centre

599. **Shri M. B. Bhargava:** Will the Minister of Posts and Telegraphs be pleased to state:

(a) whether it is a fact that centre for telegraph and telephone trainee classes has been shifted from Ajmer to Jaipur; and

(b) if so, the reasons therefor?

The Deputy Minister in the Department of Posts and Telegraphs (Shri Bhagavati): (a) Yes.

(b) A properly organised training centre for training all the engineering cadres of the Rajasthan P & T Circle at Jaipur, the headquarters of the Circle, had become necessary. The trainees were so far being sent to a number of places including Ajmer, in Rajasthan and also places outside Rajasthan. Jaipur is the most appropriate location for such a centralised institution, on administrative and technical grounds.

Minor Irrigation

600. **Shri Jashvant Mehta:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have made any assessment of the short-falls in minor irrigation in first two years of the Third Plan period; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) and (b). Yes. The Third Plan target for Minor Irrigation programme is 12.8 million acres made up of 9.5 million acres under the G.M.F. Sector and 3.3 million acres under the C.D. sector. In the first two years of the Third Plan i.e. 1961-62 and 1962-63 as against a target of 2 million acres fixed for each of the years the achievement under both the C.D. and G.M.F. Sectors in

terms of area benefit is reported as 1.8 million acres in 1961-62 and 2.14 million acres in 1962-63. With a view to further accelerating the programme additional finances have been made available to the States and with sustained efforts made under the programme it is hoped that the Third Plan target would not only be fully achieved but also exceeded.

Ban on Export of Gur

601. { **Shri Jashvant Mehta:**
Shri Prakash Vir Shastri:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it has come to the notice of Central Government that the Government of Maharashtra have banned the export of Gur from Maharashtra;

(b) whether the Central Government's sanction was taken before taking such step; and

(c) whether Western Zonal Council was consulted before such action?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) to (c). Inter-State movement of Gur has been regulated by the Central Government under the Gur (Movement Control) Order 1963 issued on 30th October, 1963 in consultation with the State Governments. Movement is permitted under and in accordance with permits issued by importing and exporting States on the basis of quotas fixed by the Central Government. Difficulties if any arising out of such regulation should be capable of being settled by mutual consultations.

Distribution of Land Among Agriculturists

602. { **Shri P. K. Ghosh:**
Shri Yashpal Singh:

Will the Minister of Food and Agriculture be pleased to state:

(a) how much land received in bhoodan has been transferred to